

**Central Administrative Tribunal  
Principal Bench**

**CP No.252/2019 in  
OA No.642/2014**

New Delhi, this the 26<sup>th</sup> day of August, 2019

**Hon'ble Justice Mr. L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sarwar Ali  
Aged about 57 years  
S/o Late Ishtiyaq Ali  
Posted as Chief Controller  
North Central Railway, Agra. ....Applicant

(By Advocate: Ms. Mandavi Pandey for Shri Vikas Tripathi)

Vs.

1. Mr. Rajeev Chaudhary  
General Manager  
North Central Railway  
Subedar Ganj  
Prayag Raj UP.
2. Mr. A.K. Shrivastav  
Chief Personnel Deptt. North  
Central Railway  
Subedar Ganj  
Prayag Raj, UP.
3. Mr. Rajesh Kumar Gupta  
Dy. CPO (Gazetted) Personnel Deptt. North  
Central Railway  
Subedar Ganj  
Prayag Raj, UP. ....Respondents

(By Advocate: Shri V.S.R. Krishna)

**ORDER (ORAL)****Justice L. Narasimha Reddy:-**

This contempt case is filed alleging that the respondents did not implement the Order passed by this Tribunal in OA No.642/2014. The case has undergone several adjournments. However, finally the respondents have passed an order dated 23.08.2019 promoting the applicant to Group 'B' post for the assessment year 2005-2007.

2. With this, the Order in the OA stands complied with. The CP is closed.
3. The respondents have also filed a counter affidavit tendering apology for the delay. We accept the same and the matter shall be treated as closed.
4. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/vb/